CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P.No.334/2016 In

O.A No.29/2014

This the 19th day of September, 2016

Hon bleMr. A.P. Patnaik, Member (J) Hon 'bleMr. K. N. Shrivastava, Member (A)

Smt. Sadhna Mishra W/o Shri Ajay Mishra R/o H.No.B-57/58, Prem Nagar-I, KirariSuleman Nagar, North, Delhi-110086..... Petitioner

(By Advocate: ShriSaket Kumar)

- Sh. C.U. Kumar
 Deputy Commissioner North West,
 Office of the DC (Election),

 At Kanjhawala, New Delhi.
- Sh. T.R. Singh
 Assistant Electoral Registration,
 Officer (Aero), Assembly Constituency 09, Multipurpose Community Centre,
 MubarakpurDadas,
 New Delhi.

(By Advocate: Ms.Pratima Gupta)

ORDER(ORAL)

By Hon'ble Mr. A.K. Patnaik, Member(J):

Learned counsel appearing for the alleged contemnors brought to our notice the order passed on 30.08.2016 by the Hondple High Court of Delhi in the Writ Petition (C) No.7284/2016 in which notices have been issued and the order of this Tribunal dated 25.04.2016 passed in OA-29/2014 has been stayed.

õ.. Contemnors

2. In view of above, no deliberate or contumacious violation of the direction of this Tribunal exists as on date. Accordingly the CP is closed. Notices issued to the alleged contemnors are discharged. However, thepetitioner is at liberty to agitate his grievance if so advised after disposal of the said writ petition filed before the Honфle High Court.

(K.N. Shrivastava) Member(A) (A.K. Patnaik) Member(J)

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